

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/12/241/AMR/2023		63 & 64 of the LLP act 2008, R/W sec 242 of the companies act,2023	Dr. Rahul Banda and Anr And M/s. Dr. B. Jawahar Nursing Home LLP and Ors.

ORDER

Counters of R1 to R10 and Vakalatnama of R7, R8 and R10 not filed. Mr. Nimmala Satyanarayana, Ld. Counsel for the Petitioners and Mr. Kalyan Chakravarthy, Ld. Counsel for R1 to R5 present. For filing Vakalatnama of R7, R8 and R10 and Counters of R1 to R10, list the matter on 18.03.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**